NATIONAL COMPANY LAW TRIBUNAL



SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/70/(IB)/2017

NAME OF THE PETITIONER(S)

: SRI ADINATH ENTERPRISES

NAME OF THE RESPONDENT(S)

: RRP HOUSING PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. A. Aridas 2. V. Krishnau.

Counsel for Rey, as ent. Thinkman.

ORDER

Counsel representing both the parties are present and stated that the settlement talks between the parties have failed. Time extended at their request for making submissions. Put up on 21.11.2017 a 10.30 A.M.

> - Sd -K Anantha Padmanabha Swamy Member (Judicial)

bc